

information is being collected and will be placed on the Table of the House.

#### **Drain of Sports Talent**

1895. SHRI K. C. SEBASTIAN: Will the Minister of EDUCATION be pleased to state:

(a) whether Government are aware that many sportsmen of our country are being employed by foreign countries; and

(b) if so, whether Government proposed to take steps to the drain of sports' talents from the country?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b). Government are not aware of such information.

#### **Programme of Scouting and Guiding in Secondary Schools**

1896. SHRI PANDURANG DHARMAJI JADHAV: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the programme of scouts and guides has been intensified under the new pattern of education of ten plus two plus three in the secondary schools managed by Government as well as in the schools run by private organisations;

(b) what are the criteria for giving financial assistance in this regard;

(c) whether the schools run by recognized private organisations conducting the scouting and guiding training are eligible to receive such financial assistance;

(d) if so, what are the details of the financial assistance given them; and 1446 RS—5

(e) if not whether Government intends to cover the schools run by private organisations conducting scouting and guiding for providing financial assistance?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) to (e) For promotion of scouting activities among school children, Government of India renders financial assistance to two voluntary organisations of all India character, namely, the Bharat Scouts and Guides and the All-India Boy Scouts Association. These activities-among school children are continuing under the new pattern of school education. No financial assistance is rendered by the Government of India to any school, Government or privately managed, for conducting scouting and guiding activities. There is also no proposal to render direct assistance to any school.

#### **Indo-Bangladesh Water Dispute**

1897. SHRI SHIVA CHANDRA JHA: Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that the Government of India has arrived at a settlement on the water dispute with the Bangladesh Government; and

(b) if so, what are the details of this regard?